

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS Appeal No. 10772 of 2023 - DB

(Arising out of OIA-AHM-CUSTOM-000-APP-264-266-23-24 dated 25/10/2023 Customs Central Excise & Service Tax (Appeals), Ahmedabad)

VISHAL AMLANI

.....Appellant

DIRECTOR OF M/s. AMGLO RESOURCES PVT LTD
301,ELPHINSTONE HOUSE,
17, MURZBAN ROAD, FORT,
MUMBAI, MAHARASHTRA -400 001.

VERSUS

C.C. AHMEDABAD

.....Respondent

OFFICE OF THE PR. COMMISSIONER OF CUSTOMS,
1ST FLOOR, CUSTOMS HOUSE,
OPPOSITE OLD HIGH COURT NAVRANGPURA,
AHMEDABAD-380009

APPEARANCE:

Shri Jitu Motwani, Advocate for the Appellant

Shri S S Vikal Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 13.12.2023
DATE OF DECISION: 21.02.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10770 of 2023.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**